

Official Liquidators

The Official Liquidators are officers appointed by the Central Government under Section 448 of the Companies Act, 1956 and are attached to various High Courts. The Official Liquidators are under the administrative charge of the respective Regional Directors, who supervise their functioning on behalf of the Central Government. In the conduct of winding- up of affairs of the Companies, however, Official Liquidators act under the responsibility under Section 463 of the Companies Act, 1956 of exercising overall control over the Official Liquidators to ensure that they faithfully perform their duties and duly observe all the requirements imposed on them under the Act or the Rules there under.

Shri P.K. Batta, Official Liquidator Ministry of Corporate Affairs, High Court Of MP & Chattishgarh, 1 st Floor, Old CIA Building, Opp. GPO, Comps Residency Area, Indore	Shri B. Mishra, Official Liquidator Ministry Of Corporate Affairs H.No. 239, Road No. 4 , Magistrate Colony, Doranda , Ranchi , Jharkhand - 834002
Shri K. Ananda Rao, Official Liquidator Ministry Of Corporate Affairs, 9, Old Post Office Street, Kolkata	Shri D.N Chowdhary Official Liquidator, Ministry Of Corporate Affairs High Court Of Guwahati, Guwahati
Shri N. Krishnamoorthy, Official Liquidator Ministry Of Corporate Affairs, High Court Of Kerala, Companies Law Bhawan, BMC Road, Thikkakakra P.O. Cochin	Shri P. Rama Rao, Official Liquidator Ministry Of Corporate Affairs, High Court Of Bombay, Bank Of India Building 5 th Floor, Mahatma Gandhi Road, Mumbai
Shri U.S. Patole, Official Liquidator Ministry Of Corporate Affairs, 33, Tashkant Marg, Civil Lines, Allahabad	Shri B.A.M.P. Rathnaswami, Official Liquidator Ministry Of Corporate Affairs, 2 nd Floor, No. 29 Rajaji Salai, Chennai :- 600001
Shri R.C. Mishra, Official Liquidator Ministry Of Corporate Affairs, C/6-7, 1 st Floor, Residency Area, Civil Lines Jaipur :- 302001	Shri S.B. Gautam, Official Liquidator Ministry Of Corporate Affairs, Kasturba Gandhi Marg New Delhi

<p>Shri U.K. Sahoo, Official Liquidator Ministry Of Corporate Affairs, High Court Of Orissa, Chalachitra Bhavan, 2nd Floor, Buxi Bazar, Cuttack</p>	<p>Shri Arvind Shukla, Official Liquidator, Ministry Of Corporate Affairs, High Court Of Patna, Maurya Lok Complex, Block "A" 4th Floor, Dak Bungalow Road, Patna</p>
<p>Shri D. Vijay Bhaskar, Official Liquidator Ministry Of Corporate Affairs, High Court Of Andhra Pradesh, 5-4-400, 2nd Floor, East Wing, Gagan Vihar Building, Opp. Gandhi Bhavan, Nampally, Hyderabad</p>	<p>Shri A.K. Chaturvedi, Official Liquidator Ministry Of Corporate Affairs, High Court Of Gujarat, Jivabahi Chamber, Behind Ashram Road, Navrang Pura, Ahemedabad</p>
<p>Shri S. Ramakantha, Official Liquidator Ministry Of Corporate Affairs, High Court Of Karnataka, 4th Floor, D & F Wing, Kendriya Sadan, Koramanala, Bangalore</p>	<p>Shri D.P. Ojha, Official Liquidator Ministry Of Corporate Affairs, High Court Of Punjab, Haryana & Hp, S.C.O. No. 9, 2nd Floor, Sec – 26, Chandigarh.</p>
<p>Shri M.K. Bagri, ROC cum Official Liquidator Ministry Of Corporate Affairs, High Court Of Jammu, Bahu Plaza, South Block, Rai Head Complex, Jammu.</p>	<p>Shri R.K. Tiwari, Official Liquidator Ministry Of Corporate Affairs, High Court Of Mumbai At Nagpur, New Secretariat Building, 2nd Floor, East Wing, Civil Lines, Nagpur</p>
<p>Shri Sanjay Gupta, ROC cum Official Liquidator Ministry of Corporate Affairs Company Law Bhawan, EDC Complex, Plot No.21, Patto, Panaji, Goa</p>	